

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 579  
TO BE ANSWERED ON 18<sup>TH</sup> NOVEMBER, 2016**

**EMPLOYEES ON CONTRACT BASIS**

**579. DR. VIRENDRA KUMAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to replace several of those employees appointed by UNICEF, World Health Organisation etc. for assistance with new employees on contract basis;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps likely to be taken by the Government to continue with present employees?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

- (a): Yes. The Ministry of Health & Family Welfare has been implementing the proposal.
- (b): As per the guidelines prescribed by Department of Economic Affairs, Govt. of India, Consultants who were engaged from World Health Organisation, UNICEF etc. and have completed three years with the Ministry have already been replaced, after approval of competent Authority. Those who have not yet completed three years will be replaced on completion of three years based on need assessment and due approval.
- (c): Present employees appointed by World Health Organisation, UNICEF etc. will continue based on their performance evaluation till the completion of three years of their contract and will be replaced thereafter through fresh recruitment process by Ministry and funding from domestic sources, wherever needed.